



<b>भारत सरकार</b> <b>राष्ट्रीय खाद्य प्रयोगशाला</b> (पूर्व में खाद्य अनुसंधान और मानकीकरण प्रयोगशाला) (भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण) (स्वास्थ्य एवं परिवार कल्याण मंत्रालय)		<b>GOVERNMENT OF INDIA</b> <b>NATIONAL FOOD LABORATORY</b> (Formerly Food Research & Standardisation Laboratory) (Food Safety & Standard Authority of India) (Ministry of Health & Family Welfare)	
Telephone	0120-2987172	E-mail	frslindia1971@gmail.com
<b>AHINSA KHAND-II, INDIRAPURAM, GHAZIABAD-201014 (UP) INDIA</b>			

Ref No. NFL/FSSAI/143/2020/115

Dated 11.12.2020

To,  
The Chief Information and Technology Officer (IT)  
Food Safety and Standards Authority of India ,  
FDA Bhawan, Kotla Road, New Delhi-110002

Subject: 'Up-loading of Tender Notice on the FSSAI website for providing four Security personnel at NFL Extension Centre, Sonauli reg...

Sir,

This office is inviting sealed tender from interested Securities Agencies for providing four security personnel's for engagement at National Food Laboratory, Extension Centre, Sonauli, Distt-Maharajganaj UP .

In this context, It is kindly requested, that please up-load the Tender Notice on the FSSAI website as mentioned in Annexure-A .

Thanking You

Yours Faithfully

(Dr. A K Adhikari )  
Director

Enclosure: As above

Copy for information to:

The Joint Director(QA), Food Safety and Standards Authority of India ,  
FDA Bhawan, Kotla Road, New Delhi-110002



## ANNEXURE-A

## NATIONAL FOOD LABORATORY, GHAZIABAD

TENDER NO.01/NFL/2020

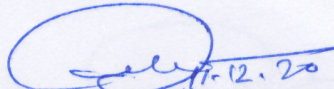
DATED 11<sup>TH</sup> December,2020

## NOTICE INVITING TENDER

Sealed tenders are invited on behalf of the President of India, by the Director, National Food Laboratory, Ghaziabad under two Bid System i.e. Technical Bid and Financial Bid from reputed, experienced and financially sound Manpower Companies/firms/Agencies/Contractors, who have not been blacklisted by any Government Deptt./Agency for Providing Security Services its Extension Centre NFL at Sonauli (UP-Distt.Maharajganj)-273164 (UP) . The firm should be licensed Contractor(s)/Firm(s) registered under the provisions of contract Labour Act, 1970, should have a minimum experience of five years in executing the security services institutes/organizations under Central Government/PSU/Corporate bodies. The agency should also have minimum three security services contracts in running status operating with a minimum of 10 security staff each in institutes/organizations under Central Government/PSU/Corporate bodies. The bidder must be registered under EPFO and ESIC & having a Valid Licence issued under the Private Security Agencies (Regulation) Rules, 2009.

Complete set of tender forms/documents alongwith terms and conditions can be obtained from National Food Laboratory, Ahinsa Khand-II, Indirapuram, Ghaziabad-201014 (UP), between 10.30 AM and 3.0PM. From 15.12.2020 to 21.12.2020 on submission of written application on the letterhead of the supplier/firm and upon payment of a non-refundable cost of tender in the form of Crossed demand draft Amounting Rs 200/- payable to the "Director, Food Research and Standardisation Laboratory, Ghaziabad." The tender documents are non-transferable. The Tender No. and the Name of the Services should be clearly superscripted on the sealed cover/envelope.

Tender(s) complete in all respects and accompanied with a Earnest Money must be delivered to the above office on or before 21.12.2020 at 15.00 hrs. The tenderers shall be opened in the presence of Tenders or their authorized representative who chooses to attend at the address mentioned above and the tenders will be opened on 22.12.2020 at 15.00 hrs.

  
(Dr.A.K. Adhikari )  
Director

Enclosure: As above

Copy for information etc.

The Joint Director(QA), Food Safety and Standards Authority of India,

FDA Bhawan, Kotla Road, New Delhi-110002